

IT  
056383

By Registered post with A/D

THE HIGH COURT OF KERALA

06 JUL 2019

Kochi : 682 031

Dated : 04.07.2019

PROCEEDINGS

High Court establishment – appointment to the category of Chauffeur Grade II – orders issued.

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- Read : 1. Ranked list No. A2-32775/2015/REC1 dated 21.06.2019  
2. Rules 14 to 17 of Part-II, Kerala State and Subordinate Service Rules, 1958  
3. G.O.(P) No. 20/2013/Fin dated 07.01.2013  
4. G.O.(P) No. 209/2013/Fin. dated 07.05.2013  
5. G.O.(P) No. 171/2016/Fin. Dated 15.11.2016

ORDER NO. A2- 52683/2019

The following persons are offered appointment as Chauffeur Grade II in the High Court of Kerala, in the scale of pay of ₹ 19000-43600/- with special allowance @ ₹ 600/- p. m.

1. APPU BHARATHAN K  
KALATHIL HOUSE, KANDANASSERY,  
THRISSUR, PIN-680 102
2. LIBIN VARGHESE,  
THAIPARAMBIL, THOOKKUPALAM,  
THOOKKUPALAM, KALLAR,  
IDUKKI, PIN.685 552
3. HASSAIN A.,  
PLAVILAVEEDU,  
PARAMBILPALAM, ANDOORKONAM,  
THIRUVANANTHAPURAM, PIN – 695 584
4. GILBIN K. JOHN,  
KALATHIL HOUSE,  
NANTHIATTUKUNNAM,  
NORTH PARAVUR, ERNAKULAM.-PIN-683 513

P.T.O.

5. ANEESHBABU V.,  
ANJILVILA ROADARIKATHU VEEDU,  
KOTTUKONAM,  
ELLUVILA P. O.,  
THIRUVANANTHAPURAM, PIN – 695 504
  
6. VIMALKUMAR C.,  
I4/1301 ATHIRA,  
GANGADHARAN ROAD,  
KALANDITHAZHAM,  
CHELAVOOR, KOZHIKODE, PIN-673 571
  
7. VINOD M. V.,  
MANAYIL PARAMBIL HOUSE,  
KIZHAKKUMPURAM,  
CHENDAMANGALAM,  
CHENDAMANGALAM P O,  
ERNAKULAM, PIN-683 512
  
8. NITHEESH D. MENON,  
KURICHIYATH HOUSE,  
ANNANAD P. O. CHALAKUDY,  
THRISSUR-PIN-680 309
  
9. SHYMON S.,  
SHEENA MANDIRAM,  
VEMBAYAM, VEMBAYAM P. O.,  
THIRUVANANTHAPURAM, PIN – 695 615
  
10. AJEEB VIJAYAN,  
SAPHALLYAM,  
KOTTAKKAKOM, ARYANAD,  
THIRUVANANTHAPURAM, PIN - 695 542
  
11. RENJITH M. R.  
MALIKA HOUSE,  
AMBALAVAYAL,  
WAYANAD, PIN-673593

CONTD...

12. ANOOP T.,  
THIRUTHIYOTTIL HOUSE,  
PERIMBADARI, MANNARKKAD,  
PERIMBADARI POST, PALAKKAD.-PIN.678 762

13. RAFEEL M.,  
VILAYIL VEEDU, AKKAL,  
VELINALLOOR, AKKAL,  
KOLLAM, PIN-691 516

14. VISHNU PRASAD S P,  
TC.24/1873 2 VN-28 GOPANIVAS  
ANNEX, VIDYA NAGAR, THYCAUD,  
THIRUVANANTHAPURAM, PIN-695 014

15. SHIBU. Y.S,  
TC14/ 1115, LENIN NAGAR,  
VAZHUTHACAUD, THYCAUD.P.O,  
THIRUVANANTHAPURAM, PIN – 695 014

16. VINEESH V. A.,  
VINI NIVAS, PUTHIYARAMBATH,  
KUDUKKILUMARAM,  
THAMARASSERY, KOZHIKODE,  
PIN-673 573

17. VIJAYARAJ K. V.,  
KALATHIL HOUSE,  
ERIYAD, ERIYAD P O,  
THRISSUR, PIN – 680 666

18. HARISH U.,  
HARISH MANZIL,  
PUZHAKKALTHARA,  
KANIMANGALAM, NEMMARA,  
PALAKKAD, PIN-678 508

19. AKSHAY M,  
GIRI NIVAS (H) VALOOLIPOYL,  
MORIKKARA (PO), KAKKODI,  
MORIKKARA, KOZHIKODE, PIN - 673611

P.T.O.

20. MANU K. K.  
KAYYARA HOUSE,  
NOCHIPPULLY P. O.,  
PALAKKAD.  
PIN-678 592
21. SAJI C,  
PANNIKKODE HOUSE,  
MANNAPRA POST, KANNAMBRA  
2, MANNAPRA, PALAKKAD  
PIN-678 685
22. ANISHKUMAR A.,  
ANISH BHAVAN,  
AREEPPARAMP P. O.,  
KOTTAYAM PIN-686 501
23. SHANID MOOSA M. I.,  
ODUPARAYIL, ODUPARA.  
NARIKKUNI, PANNIKKOTTUR,  
KOZHIKODE -PIN-673 572
24. PRAVEEN C,  
PANATHEDATH HOUSE,  
KAKKUR  
KOZHIKODE.-PIN – 673 613
25. SACHIN SATHEESH,  
KARUKASERIYIL HOUSE,  
ARAKULAM P. O., THODUPUZHA,  
ARAKULAM, IDUKKI.-PIN-685 591

The appointment is subject to the following conditions:-

1. They shall be bound by the National Pension Scheme introduced by the State Government. In eligible cases, the mobility to Kerala Service Rules, Part III, Pension Scheme will be allowed as per the G.O. read (4) above, if they opt so;

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- 2.Their appointment will be subject to the satisfactory report of enquiry into their antecedents;
- 3.Their conditions of service shall be governed by the Kerala High Court Service Rules, 2007 and other relevant rules in force from time to time;
- 4.They shall be on probation for a period of two years on duty within a continuous period of three years;
- 5.They shall have to submit one month's advance notice in writing in the event of their resignation or leaving the High Court Service;
- 6.They must join the Group Insurance Scheme, Group Personal Accident Insurance Scheme and State Life Insurance on joining duty. They must also join the General Provident Fund Scheme within one year from the date of joining duty. They may also join the Family Benefit Scheme, if they so desire;
- 7.The candidates who had claimed reservation under 'Other Backward Classes' shall produce a valid Non Creamy Layer Certificate issued by the Tahsildar/Village Officer, when they report for duty;
- 8.They are directed to submit the details regarding their movable and immovable properties in the prescribed format on their joining duty in the High Court.

If they agree to the above terms and conditions, they are directed to **report for duty within ten days** from the date of receipt of this appointment order, with the following documents;

1. Original certificates in proof of age and qualifications;
2. Four recent passport size photographs;
3. Medical Certificate of fitness in the form appended herewith, issued by a Civil Surgeon or Honorary Medical Officer of Civil Surgeon's rank or the Director of Indigenous Medicine;

P.T.O.

4. Caste Certificate/ Non-Creamy Layer Certificate, as the case may be;
5. Duly filled in SPARK FORM NO.1 appended herewith along with supporting documents in original;
6. Duly filled in statement of properties in the proforma appended herewith.

In case they fail to report for duty within **ten days** from the date of receipt of this order, their appointment will be treated as cancelled without further notice.

(By Order)



K. Haripal

Registrar General



To

The persons concerned.  
The Private Secretary to the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Joint Registrar in charge of Chauffeurs, High Court  
The Assistant Registrar in charge of Chauffeurs, High Court  
The Section Officer in charge of Chauffeurs, High Court  
The Superintendent(Vehicles), High Court  
The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court.  
The Security Officer, High Court  
The Finance Wing, High Court.  
The G (Accounts - II & III) Sections, High Court.  
The IT Section, High Court (for uploading in the website).  
The Administrative Records Section, High Court (2 Copies)  
The A4 Seat, High Court.  
The File / Stock File.